

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

15. Interlocutory Application(IBC)(Liq.)/48/2024 in C.P. (IB)/228(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

**NAME OF THE PARTIES:- Prashant Jain Resolution Professional of Iraa
Clothing Private Limited**
IN THE MATTER OF
Rajat Textiles
V/s
IRAA Clothing Private Limited

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of Insolvency and Bankruptcy Code,
2016**

ORDER

Interlocutory Application (IBC)(Liq.) 48 of 2024

Presence:-

Mr. Balajee Chemote, Adv. (VC)

... for Applicant/RP

This Application is filed by the RP for initiating the liquidation of the Corporate Debtor company. Post this matter for further consideration before the regular bench on **05.09.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)